

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 3160.
TO BE ANSWERED ON MONDAY, THE 6TH AUGUST, 2018.

MERGER OF FLIPKART AND WALMART

3160. SHRI KODIKUNNIL SURESH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has received representations from various trade bodies urging to quote into the modalities concerning the merger of Flipkart and Walmart allegedly circumventing the FDI policy/guidelines on e-commerce; and
- (b) if so, the details thereof along with the response of the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)

- (a) & (b): Yes Madam. The representations received have alleged irregularities in various aspects of the proposed acquisition of shares of Flipkart by Walmart. These representations have been sent to the concerned bodies of the Government for necessary action.
